

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (ABA) NO.217 OF 2020
(Rohit s/o. Shivchand Pardhi .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

CORAM : M. G. GIRATKAR, J.

DATE : 27.4.2020.

None appears for the respective parties.

The order passed by this Court on
15.4.2020 to continue till the next date.

Stand over to 30.4.2020.

JUDGE

jaiswal